

**Drinking Water for Rural Areas**

1065. SHRI C. JANARDHANAN :  
SHRI BHOGENDRA JHA :  
SHRI SARJOO PANDEY :  
SHRI P. C. ADICHAN :  
SHRI YOGENDRA SHARMA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that 1,19,000 villages in India do not have any water supply ; and

(b) if so, what steps have been taken by Government to provide water supply to these villages ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) According to a survey of drinking water facilities available in rural areas conducted through the Blocks Organisation in 1964-5, 1.19 lakhs villages were reported to be without any source of drinking water.

(b) It is for the State Governments, to provide necessary funds in their Annual Plans and arrange priorities for the implementation of water supply schemes. Central assistance to State Governments is given by way of block loans and block grants for all Plan Schemes without reference to any particular programme/scheme.

**Fertilizer Project by Tatas at Mithapur**

1066. SHRI K. HALDAR :  
SHRI BHOGENDRA JHA :  
SHRI C. JANARDHANAN :  
SHRI RAMAVATAR SHASTRI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Tatas have proposed certain changes in their proposed fertilizer project at Mithapur following Government's decision to have no more naphtha-based fertilizer plants in the country ;

(b) if so, the changes proposed by Tatas in this respect ;

(c) whether Government have examined the revised project ; and

(d) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) to (d). M/s. Tatas have indicated that they would be submitting a revised proposal to the Government in respect of their fertilizer project as Mithapur. The revised proposal is awaited.

**Import of Wheat, Cotton and Vegetable Oils Under PL 480 Agreement**

1067. SHRI C. JANARDHANAN :  
SHRI BHOGENDRA JHA :  
SHRI K. HALDAR :  
SHRI RAMAVATAR SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether a new PL 480 Agreement has been signed on the 13th October, 1969 for the import of wheat, cotton and vegetable oils from U.S.A. ;

(b) if so, the quantity of wheat, cotton and vegetable oils to be imported under the agreement and the value thereof ; and

(c) what are the terms of the new agreement and how these terms compare with the terms of the agreement signed in April last ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c). Yes, Sir. A PL 480 Agreement was signed with the U.S. Government on 13th October, 1969 for 3,000,000 tonnes of wheat, 1,00,000 bales of cotton and 95,000 tonnes of vegetable oil.

2. The Agreement is for \$191.5 million, comprising of wheat \$159.8 million, soya-bean oil \$19.1 million and cotton \$12.6 million. Two-fifths of the import will be made against payment in rupees and the balance three-fifths against dollar credit repayable over a 40-year period. Eighty-six per cent of the rupees generated from the purchases against payment in rupees would be available to Government of India to finance development projects, five per cent will be given as loans to Indian firms with American collaboration and the remaining nine per cent is reserved for use by the U.S. Government.

3. The terms of the Agreement are identical with those of the one signed in April, 1969, except in the following respects ;